

[Shri Jagdish Tytler]

Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing).

- (1) G.S.R. No. 667(E), dated the 20th October, 1993, publishing the corrigendum to the notification G.S.R. No. 263(E) dated the 5th March, 1993.
- (2) G.S.R. No. 697(E), dated the 10th November, 1993, publishing the corrigendum to the notification G.S.R. No. 672(E) dated the 7th July, 1992.
- (3) G.S.R. No. 641(E), dated the 6th October, 1993, publishing the corrigendum to the notification G.S.R. No. 771(E) dated the 21st September, 1992.
- (4) G.S.R. No. 640(E), dated the 6th October, 1993, publishing the corrigendum to the notification G.S.R. No. 838(E) dated the 30th October, 1992. (Placed in Library See No. LT 5225/93)

I. Report and Accounts (1992-93) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers.

II. Report (1992-93) of the Central Pollution Control Board, Delhi.

III. Report and Accounts (1992-93) of the Centre for Environment Education, Ahmedabad and related papers.

IV. Report and Accounts (1992-93) of the CPR Environmental Education Centre, Madras and related papers.

V. Report and Accounts (1992-93) of the Wildlife Institute of India, Dehradun and related papers.

VI. Notification of the Ministry of Environment and Forests.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
Madam, I lay on the Table—

I. A copy each (in English and Hindi)

of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Sixteenth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the above Corporation. (Place in Library See No. LT-483493)

II. A copy (in English and Hindi) of the Annual Report of the Central Pollution Control Board, Delhi, for the year 1992-93, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. (Placed in Library See No. LT 4835/93)

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Centre for Environment Education, Ahmedabad, for the year 1992-93, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Centre. (Placed in Library. See. No. Lt. 4836/93)

IV. (a) Annual Report and Accounts of the C.P.R. Environmental Education Centre, Madras, for the year 1992-93, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Centre. (Placed in Library. See. No. LT. 4837/93)

V. (a) Annual Report and Accounts of the Wildlife Institute of India, Dehradun, for the year 1992-93, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

(Placed in Library See No. LT. /4838/93.)

VI. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. No. 677(E), dated the 13th September, 1993, Notifying the first day of October, 1993 as the date on which the Rules for Manufacture, Use, Import, Export and Storage of Hazardous Micro Organisms/Genetically Engineered Organisms or Cell, shall come into operation.

(Placed in Library See No. LT 4833/93).

SHRI RAM JETHMALANI (Karnataka): Madam...

THE DEPUTY CHAIRMAN: Let me have the papers laid (*Interruptions*). Let me have the papers laid on the Table. (*Interruptions*). Does your point of order relate to the papers laid on the Table? (*Interruptions*). No, no.

SHRI RAM JETHMALANI: Madam, you hear me.

THE DEPUTY CHAIRMAN: Let me have the papers laid. Then I will allow you. Please sit down. (*Interruptions*).

मौलाना ओबैदुल्ला खान आजमी (उत्तर प्रदेश): आवाज़ नहीं दबाई जा सकती। ... (अवधान)... एक उसूल की बात कही जाती है तो आवाज़ क्यों दबाई जाती है? ... (अवधान)...

+ [مولانا عبید اللہ خان اعظمی: آواز نہیں دبا جائے گی... (مداخلت)... ایک اصول کی بات بھی جاتی ہے تو آواز کیوں دبا جائے گی... (مداخلت)...]

THE DEPUTY CHAIRMAN: Please sit down. I am not allowing. Let the papers be laid. Reports and Accounts (1992-93) of the various Oil Companies and Refineries and related papers

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): Madam, I lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following

- (i) (a) Annual Report and Accounts of the Oil India Limited, Dibrugarh, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT 4990/93.)

- (ii) (a) Annual Report and Accounts of the Indian Oil Limited, Bombay, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. (Placed in Library. See No. LT 4981/93.)

- (iii) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. (Placed in Library. See No. LT 4982/93.)

- (iv) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the

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Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT 4984/93.)
- (v) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT 4983/93.)
- (vi) (a) Ninth Annual Report and Accounts of the Gas Authority of India Limited, New Delhi, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT 4989/93.)
- (vii) (a) Nineteenth Annual Report and Accounts of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on

the working of the above Company. (Placed in Library. See No. LT 4988/93.)

- (viii) (a) Twenty-seventh Annual Report and Accounts of the Madras Refineries Limited, Madras, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT 4985/93.)
- (ix) (a) Twenty-seventh Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. (Placed in Library. See No. LT 4986/93.)
- (x) (a) Thirty-first Annual Report and Accounts of the Cochin Refineries Limited, Ernakulam, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. (Placed in Library. See No. LT 4987/93.)

(xi) (a) **Fortieth Annual Report and Accounts of the Bharat Petroleum Corporation Limited, Bombay, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) **Review by Government on the working of the above Company. [Placed in Library. See No. LT 4982A/93.]**

(xii) (a) **Eighty-fifth Annual Report and Accounts of the IBP Company Limited, Calcutta, for the year 1992-93, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) **Review by Government on the working of the above Company. [Placed in Library. See No. LT 4980/93].**

I. Report and Accounts (1992-93) of the Modern Food Industries (India) Limited, New Delhi and related papers

II. Report and Accounts (1988-89) of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati and related papers

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI)
Madam, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section

(1) of section 619A of the Companies Act, 1956:—

I. (a) **Twenty-eighth Annual Reports and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) **Review by Government on the working of the above Company. [Placed in Library See No. LT-4847/93].**

II. (a) **Seventh Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) **Review by Government on the working of the above Corporation. [Placed in Library See No. LT-4448/93].**

Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I (ii) above.

Report and Accounts (1992-93) of the Shellac Export Promotion Council, Calcutta and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): Madam, I